



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1694/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 20th March, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/920-921/2020 dated 18th March, 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 4 (four) days on 20.03.2020, 21.03.2020, 23.03.2020 and 24.03.2020 along with station leave permission from the evening of 19.03.2020 till the morning of 25.03.2020, has been granted.

The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/.

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1695/A, dated 20.3.2020

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

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